

**IN THE COURT OF III ADDITIONAL DISTRICT JUDGE(PCR)
MADURAI.**

**A. DHANASEKARAN. M.A.,M.B.A.,M.L.,
III ADDITIONAL DISTRICT JUDGE.**

WEDNESDAY THE 3rd JUNE 2020.

Crmp.No. 391 / 2020

CRIME NO. 571 / 2020

Muthu @ Muthukumar

S/o. Kumarbose

Kodangipatti,

Vadipatti Taluk,

Madurai.

-----Petitioner / A. 2

/ Vs /

Inspector of Police,

Palamedu Police Station,

Madurai.(Crime No. 571/2020)

-----Respondent/Complainant

ORDER

The Bail Application was filed on 30-05-2020 through email. Objections called for from the learned Special public prosecutor and the defacto complainant. Objections received on 03-06-2020.

Both side Considered. Petitioner side alleged that the facts narrated in the FIR are not true and more over the accused was in custody for more than a week and prayed to release him on bail. Further the first accused by name Karthik belongs to the schedule community.

The learned Special public prosecutor made objections stating that some other accused were absconding, the investigation is still pending if this accused is released

he will abscond and hence prayed to dismiss the petition.

Considering the nature of the offences under Section 294(b), 324, 506(ii) IPC and sec3(1)(r), 3(1)(s), & 3(2)(va) of SC/ST ACT, Discharge of the defacto complainant from hospital, release of the other two accused on bail and period of custody of the accused/Petitioner for more than 10 days this court inclined to release the accused on bail.

Therefore it is ordered that the accused/Petitioner will be released on bail on executing Own bond for ₹.10,000/- infavour of the Superintendent of the Theni District Jail. The Petitioner/accused is directed to appear before this court on 12-06-2020 Friday morning by 10.00 A.M. Without fail and produce two sureties for a sum of ₹.10,000/- each to the satisfaction of this court. Further the accused is directed to appear before the concerned police station on every Wednesday morning by 10.00 A.M. and put his signature until further orders.

**S/d. A. DHANASEKARAN,
III Addl. District & Sessions Judge (PCR),
Madurai.**